

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1034/2020 IN CA/558/2020
NAME OF PETITIONER : Sivagnangovindasamy Nambi
M/S Manasanthi Mental Health Care Pvt Ltd
NAME OF RESPONDENT : ROC, Chennai
SECTION : Rule 11 Of NCLT Rules 2016

ORDER

The Applicant is represented by Mr. Gaurav Kumar, PCS through video conferencing platform.

List this matter on **25.08.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)